

12.12 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): With your permission, Sir, I rise to announce that Government Business in Lok Sabha, during the week commencing 19th June, 1967, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of the Unlawful Activities (Prevention) Bill, 1967.
- (3) Consideration and passing of the Companies Tribunal (Abolition) Bill, 1967—as passed by Rajya Sabha.
- (4) Consideration of a motion for concurrence for reference of the Central Industrial Security Force Bill, 1966. to a Joint Committee
- (5) Discussion and voting on Demands for Grants under control of the Ministry of Defence

श्री मधु लिम्बे (मुंबई) : अध्यक्ष महोदय, मंत्री महोदय ने इस मदन को यह बचन दिया था कि साधारण बजट की चर्चा के बाद हजारी रपट और एकाधिकार आयोग (मोनोपलीज कमीशन) की रपट पर बहस करने का मौका दिया जायेगा। मैं यह जानना चाहता हूँ कि क्या मंत्री महोदय अगले सप्ताह के कार्यक्रम में इसके लिए कोई समय निर्धारित करेंगे।

डा० राम सुभग सिंह : अगले सप्ताह में तो नहीं हो सकेगा, लेकिन इस सेशन में यह बहस कराने का प्रयास किया जायगा।

श्री तिडोम्बर प्रसाद (नानदा) : शिक्षा आयोग की रिपोर्ट बहुत पहले से जा चुकी है। अगर उस पर बहस हो जाती, तो इस सम्बन्ध में नीति निर्धारण का काम हो सकता है।

डा० राम सुभग सिंह : ठीक है इसको बाद में रखेंगे।

Shri S. S. Kothari (Mandsaur): Some notices have been given in regard to one-hour discussions. Some time should be found for them also.

Dr. Ram Subhag Singh): That is being done.

Shri Kanwar Lal Gupta (Delhi Sadar): What have you decided about the DA Commission Report? You promised last week that discussion will take place on that.

Dr. Ram Subhag Singh: Whatever I said on that day, I adhere to it. The Deputy Prime Minister had said on that occasion that after consideration that matter might come up.

Shri Kanwar Lal Gupta: How long will you take

12.15 hrs.

MATTER UNDER RULE 377**LANGUAGE OF THE REPORT OF THE HOUSE AND PARLIAMENTARY PAPERS**

Shri S. Kandappan (Mettur): Sir, the matter which I sought to raise yesterday and for which you have kindly permitted me to make a reference today relates not to the translation that is sought to be provided in the House for all national languages but it relates to the records that are maintained of our Parliamentary proceedings. Now the procedure is that all that happens in the House is recorded in original and is kept in the custody of the Secretariat for reference purposes as the authorised text of parliamentary proceedings. With regard to translated version—they give it on request—the original speeches delivered in English are translated into Hindi and the original Hindi speeches are translated into English. The translated version contains English as well as Hindi with